If Pakistan is serious about implementing its commitment to stop infiltration and cross border terrorism and is desirous of proving the seriousness of its intentions, joint patrolling offers a possible mechanism for verifying Pakistan's seriousness to its stated commitment. PM has in this framework offered the proposal during the CICA Summit in Almaty.

Raksha Mantri's comments had indicated that joint patrolling was not feasible if Pakistan was not serious or willing, but India was prepared to work on it.

Bottled Water Plants

*76. SHRILAJPAT RAI:

SHRI SURESH BHARDWAJ:

Will the Minister of CONSUMER AFFAIRS. FOOD AND PUBLIC DISTRIBUTION be pleased to state :

- (a) the number of licenced bottled water plants in the country. State-wise together with their bottling capacity;
- (b) whether it is a fact that bottled water of a sizeable percentage happens to be of sub-standard quality; and
- (c) if so, the names of such companies and their brands, which have been found supplying sub-standards bottled water?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV): (a) Bureau of Indian Standards (BIS) has granted licence to use BIS Certification Mark in respect of 468 manufacturing units for Packaged Drinking Water conforming of Indian Standards 14543: 1998. Besides, BIS has granted licence to 6 other units for Natural Mineral Water conforming to Indian Standards 13428: 1998. State-wise distribution of the licensees is given in Statement (See below). Information regarding bottling capacity is under collection.

- (b) Government has no information regarding sub-standard quality of bottled water.
 - (c) Does not arise.

RAJYA SABHA

Statement

Statewise Break-up of BIS licences for Packaged Drinking Water and Natural Mineral Water

(No. of Licences)

Name of States	Packaged Drinking Water	Natural Mineral Water
1	2	3
Rajasthan	17	
Madhya Pradesh	33	
Chhatisgarh	06	
Delhi	21	
Uttaranchal	04	1
Uttar Pradesh	31	
Himachal Pradesh	04	3
Haryana	17	
Punjab	11	1
Jammu & Kashmir	03	
Orissa	04	
Bihar	08	
Jharkhand	04	
West Bengal	26	
Maharashtra	66	
Goa	05	
Gujarat	21	
Karnataka	35	
Andhra Pradesh	72	
(Pondicherry)		
Tamil Nadu	50	

RAJYA SABHA

Name of States	Packaged Drinking Water	Natural Mineral Waiter
Kerala	21	
Meghalaya	02	
Assam	06	
Total	467*	5**

^{*}One licence in Nepal under Foreign Manufacturers' Scheme.

Ambulance services for animals in distress

- $\ast 77.$ DR. ARUN KUMAR SARMA : Will the PRIME MINISTER be pleased to state :
- (a) whether Government have introduced a scheme for provision of ambulance services to animals in distress.
 - (b) if so. the details thereof; and
- (c) the State-wise number of ambulances sanctioned and provided during the last three years indicating the agency to which those were provided?
- THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BAALU): (a) and (b) Yes. Sir. The basic objective of the Scheme is to make available emergency ambulance services to animals in distress throughout the country by provision of appropriate assistance to competent governmental and non-governmental organisations working in the field. Under the scheme 90% of the cost is borne by the Central Government upto a maximum of Rs. 3.50 lakhs.
- (c) The details, showing the State-wise number of ambulances sanctioned and provided during the last three years indicating the agency to which those were provided, are given in the Statement.

^{**}One licence in France under Foreign Manufacturers' Scheme.